



অসম ৰাজপত্ৰ

THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 224 দিশপুৰ, সোমবাৰ, 7 মে', 2018, 17 বহাগ, 1940 (শক)
No. 224 Dispur, Monday, 7th May, 2018, 17th Vaisakha, 1940 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH :: DISPUR

NOTIFICATION

The 26th April, 2018

No. LGL. 72/2018/5.— The following Act of the Assam Legislative Assembly which received the assent of the **Governor on 18th April, 2018** is hereby published for general information.

ASSAM ACT NO. X OF 2018

(Received the assent of the Governor on 18th April, 2018)

THE ASSAM LEGISLATIVE ASSEMBLY MEMBERS' SALARIES, ALLOWANCES, AMENITIES AND PENSIONS ACT, 2018.

